

Annexure 8														
Name of Corporate Debtor : Supreme Panvel Indapur Tollways Private Limited					Date of Commencemnt of CIRP : 30 August 2024					(Version 2: Pursuant to claims received and updated as on 12 February 2025)				
List of Operational creditors (other than Workmen and Employees and Government Dues)														
SI No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Central Securities Depository Limited,	01-Feb-25	10,92,122	1,59,750	Annual Custody Fee	No	No	No	NA	-	-	9,32,372	-	As per books of accounts
2	Supreme Infrastructure India Limited	03-Jan-25	51,23,35,195	38,14,65,631	Retention money	No	No	Yes	NA	-	-	13,08,69,564	-	Interst amount included in the claim is not admitted
3	Consulting Engineering Services (India) Pvt Ltd	31-Jan-25	3,17,56,258	3,17,56,258	Arbitral award	No	No	No	NA	-	-	-	-	Additional documents / information sought
4	Three circles	29-Jan-25	3,21,54,791	-		No	No	No	NA	-	-	-	3,21,54,791	Additional documents / information sought
5	J. M. Mhatre Infra Pvt Ltd	12-Feb-25	31,16,17,446	31,16,17,446	OC claim	No	No	No	NA	-	-	-	-	NA
	Total		88,89,55,812	72,49,99,085								13,18,01,936	3,21,54,791	